

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 5479
TO BE ANSWERED ON 25.07.2019

SELLING OF ELECTRICITY GENERATED AT HOMES

5479. SHRI P.P. CHAUDHARY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has implemented any scheme under which people can generate electricity through solar projects at their homes and then sell it;
- (b) if so, the details in respect of the Government buildings and private sector so far;
- (c) whether the Government proposes to provide any subsidy to promote such initiatives; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY AND POWER AND MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP (SHRI R. K. SINGH)

(a) to (d) The Ministry of New and Renewable Energy has implemented Phase-I of Grid Connected Rooftop Solar Programme, which had provisions for providing central financial assistance (CFA)/incentives for installation of rooftop solar projects for powering captive loads in residential/institutional/social/Government sectors and feeding excess power to the grid under the regulatory framework specified by respective State Electricity Regulatory Commissions/ Joint Electricity Regulatory Commissions of the States/ Union Territories. Phase I of the Grid Connected Rooftop Solar Programme is already over. However, CFA/ incentives are applicable for already sanctioned projects under the phase I of the scheme.

As on 22.07.2019 around 1709 MW of Grid Connected Rooftop systems have been reported as installed of which around 336 MW of projects have been installed in Government Sector and around 656 MW of projects have been installed in private commercial & industrial sectors .

Phase II of the Grid Connected Rooftop Solar Programme approved in February 2019, provides central financial assistance (CFA) upto 40% of the benchmark cost for installation of rooftop solar plants (RTS) upto 3kW capacity and at 20% of benchmark cost for plant capacity from 3kWp to 10 kWp for residential sector consumers only. Further, programme also provides CFA upto 20 % of benchmark cost for Group Housing Societies/Resident welfare Associations (GHS/RWA), for supply of power to common facilities.
